#### प्रेस प्रकाशनी PRESS RELEASE



### भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

April 05, 2018

### संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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## Indicative Calendar of Market borrowings by State Governments for the Quarter April-June 2018

The Reserve Bank of India, in consultation with the State Governments, announces that the quantum of total market borrowings by the State Governments and the Union Territory of Puducherry, for the quarter April-June 2018, is expected to be in the range of ₹ 1,15,600 crore to ₹ 1,28,100 crore. The schedule of auctions on weekly basis (along with the names of States who have confirmed participation and tentative amounts indicated by them) to be held during the quarter is as under:

# Indicative calendar of State Governments Market Borrowings (April 2018 to June 2018- Q I)

Month	Proposed date	Expected Quantum of Borrowing (₹in cr)	States who have confirmed participation and the tentative amounts of borrowing (₹ in cr)	
APRIL	APRIL 10,2018	20450-21580	ANDHRA PRADESH	1500
2018			ARUNACHAL PRADESH	400
			ASSAM	1000
			CHHATTISGARH	1000
			GUJARAT	1300
			HARYANA	1000
			KARNATAKA	1000
			KERALA	3000
			MANIPUR	150
			ODISHA	500
			PUNJAB	1600
			RAJASTHAN	1500
			TAMILNADU	1500
			TELANGANA	2000
			UTTARAKHAND	500
			UTTARPRADESH	2500

ADDII 0040	ADDII 47 0040	40000 40040	ANDUDA DDADEOU	000
APRIL 2018	APRIL 17, 2018	12800-13940	ANDHRA PRADESH	600
			ASSAM	500
			HARYANA	800
			KARNATAKA	1000
			KERALA	1000
			MAHARASHTRA	1500
			NAGALAND	200
			PUNJAB	450
			RAJASTHAN	500
			TAMILNADU	1500
			TELANGANA	2000
			TRIPURA	250
			UTTARPRADESH	2500
APRIL 2018	APRIL 24, 2018	13050-14180	ANDHRA PRADESH	600
			ASSAM	500
			CHATTISGARH	500
			GUJARAT	1300
			JHARKHAND	500
			KARNATAKA	1000
			KERALA	1000
			MAHARASHTRA	1500
			MEGHALAYA	100
			ODISHA	500
			PUNJAB	400
			RAJASTHAN	500
			TAMILNADU	1000
			TRIPURA	250
			UTTARPRADESH	3400
MAY 2018	MAY 08,2018	15000-16140	ANDHRA PRADESH	1500
			ARUNACHAL PRADESH	200
			ASSAM	500
			CHATTISGARH	500
			GUJARAT	1300
			HARYANA	800
			KERALA	1000
			MAHARASHTRA	1500
			ODISHA	500
			PUNJAB	200
			RAJASTHAN	1000
			TAMILNADU	1000
			TELANGANA	2000
			UTTARAKHAND	500
			UTTARPRADESH	2500

MAY 2018	MAY 15, 2018	5650-6770	ANDHRA PRADESH	500
WIAT 2010	101/1 13, 2010	3030-0770	ASSAM	500
			KARNATAKA	1000
			MAHARASHTRA	1500
			PUNJAB	150
			RAJASTHAN	500
			TAMILNADU	1500
MAY 2018	MAY 22, 2018	10850-11990	ANDHRA PRADESH	800
IVIAT 2016	IVIA 1 22, 2010	10030-11990	CHATTISGARH	500
			GUJARAT	1300
			JHARKHAND	
			KERALA	500
				1000
			MAHARASHTRA	2000
			MEGHALAYA	100
			ODISHA	500
			PUNJAB	125
			RAJASTHAN	500
			TAMILNADU	1000
NAAN/ 0040	1441/ 00 0040	40400 44540	UTTARPRADESH	2500
MAY 2018	MAY 29, 2018	10400-11540	ANDHRA PRADESH	1000
			CHATTISGARH	500
			HARYANA	1000
			KARNATAKA	1000
			MAHARASHTRA	2000
			RAJASTHAN	1000
			TAMILNADU	500
			UTTARPRADESH	3400
JUNE 2018	JUNE 05,2018	10800-11940	ANDHRA PRADESH	1500
			GUJARAT	1000
			HARYANA	1080
			JHARKHAND	500
			MAHARASHTRA	1500
			ODISHA	500
			PUNJAB	400
			RAJASTHAN	500
			TAMILNADU	1500
			TELANGANA	1800
			UTTARAKHAND	500
JUNE 2018	JUNE 12,2018	5950-7090	ANDHRA PRADESH	700
		ī	MANUADAOUTDA	0000
			MAHARASHTRA	2000
			MEGHALAYA	100
			MEGHALAYA	100

JUNE 2018	JUNE 19,2018	4300-5440	ANDHRA PRADESH	500
			GUJARAT	1300
			MAHARASHTRA	1500
			TAMILNADU	1000
JUNE 2018	JUNE 26,2018	6350-7490	ANDHRA PRADESH	800
			HARYANA	900
			MAHARASHTRA	2500
			ODISHA	500
			PUNJAB	150
			RAJASTHAN	1000
			TAMILNADU	500
TOTAL		1,15,600 -		
		1,28,100		

The actual amount of borrowings and the details of the states participating would be intimated by way of press releases two/three days prior to the actual auction day and would depend on the requirement of the State Governments, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Government

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